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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP 404/2005
OA 3114/2003

New Delhi, this the 1st day of February, 2007

Hon'ble Shri Kuldip Singh, Vice Chairman (J)
Hon'ble Shri V.K. Agnihotri, Member (A)

Nand Bihari Mall,
S/o Shri Billar Mall,
Section Engineer (Elect.),
Northern Railway, Delhi Jn.,
Delhi.

....Applicant.

(By Advocate: Shri G.D. Bhandari)

Versus

1. Sh. V.N. Mathur,
The General Manager,
Northern Railway,
Headquarters, Baroda House,
New Delhi.
2. Sh. Pradeep Kumar,
The Divisional Railway Manager,
Northern Railway,
State Entry Road, Paharganj,
New Delhi.
3. Smt. Praveena Kumari,
Sr. Divisional Personnel Officer,
Northern Railway,
DRM's Office,
State Entry Road,
New Delhi.

....Respondents.

(By Advocate: Shri Saba Rahman)

ORDER (ORAL)

Shri Kuldip Singh, Vice Chairman (J)

Learned counsel for respondents has submitted that in compliance of the order of this Tribunal, they have issued the revised seniority list vide order dated 25.1.2007.

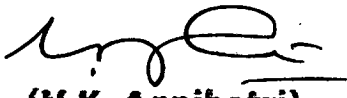
Learned counsel for applicant has submitted that he may be given liberty to challenge the same.

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In view of the above, CP is dropped and notices are discharged.


(V.K. Agnihotri)
Member (A)


(Kuldip Singh)
Vice Chairman (J)

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